

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1423
TO BE ANSWERED ON THE 11TH FEBRUARY, 2020

GRAMIN AGRICULTURAL MARKETS (GrAMs)

1423. SHRI DIBYENDU ADHIKARI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it is true that the Government has started Gramin Agricultural Markets (GrAMs) in the country;
- (b) if so, the present status thereof and the details of GrAMs set up State-wise;
- (c) whether it is also a fact that as per the plan, physical infrastructure for the GrAMs has not been strengthened through MGNREGA therein; and
- (d) the concrete proposal and/or action taken to support the small and marginal farmers who cannot directly transact with APMCs and to make successful GrAMs project thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (d): Yes Sir. As per announcement in Union Budget, 2018-19, existing 22,000 rural haats are to be developed and upgraded into Gramin Agricultural Markets (GrAMs). Physical infrastructure in these GrAMs is to be strengthened using Mahatma Gandhi National Rural Guarantee Scheme (MGNREGS) and other Government schemes.

Government has already approved Agri-Market Infrastructure Fund (AMIF) of Rs. 2,000 crore with NABARD for availing of assistance by States/Union Territories for development of marketing infrastructure in 10,000 GrAMs. Operational guidelines of AMIF have already been circulated to the States/ Union Territories (UTs) for submitting proposals/Detailed Project Reports (DPRs) to avail assistance. Apart from this, model guidelines to operate and manage GrAMs have also been circulated to the States/UTs to guide them in this regard.

In addition to above, Directorate of Marketing and Inspection (DMI), an attached office of Department of Agriculture, Cooperation & Farmers Welfare, Government of India, has been undertaking a survey of existing rural *haats* to find/assess location, functioning periodicity, status of existing infrastructure and facilities, etc in the existing rural *haats*.

Ministry of Rural Development (MoRD), Government of India has been developing and up-grading physical infrastructure of rural haats under control of panchayats through States / Union Territories through MGNREGS for development of GrAMs. As per information available from MoRD, physical infrastructure/facilities under MGNREGS have been developed in 438 rural haats and in under development in 750 number of rural *haats*. State-wise list is given at **Annexure-I**.

Annexure – I

Status of development and up-gradation of Gramin Agricultural Markets under MGNREGS

(As on 29.01.2020)

S. No.	State/UT	Ongoing work since inception	Completed work since inception
1.	Andhra Pradesh	111	14
2.	Arunachal Pradesh	1	3
3.	Assam	9	1
4.	Bihar	28	4
5.	Chhattisgarh	66	28
6.	Gujarat	2	1
7.	Haryana	0	1
8.	Himachal Pradesh	32	7
9.	Jammu & Kashmir	24	4
10.	Jharkhand	1	0
11.	Karnataka	15	7
12.	Kerala	17	1
13.	Madhya Pradesh	51	67
14.	Maharashtra	0	0
15.	Manipur	1	23
16.	Meghalaya	9	2
17.	Mizoram	41	84
18.	Nagaland	0	2
19.	Odisha	15	24
20.	Punjab	7	2
21.	Rajasthan	45	34
22.	Sikkim	0	3
23.	Tamil Nadu	47	19
24.	Telangana	7	1
25.	Tripura	2	7
26.	Uttar Pradesh	39	61
27.	Uttrakhand	28	11
28.	West Bengal	151	27
29.	Puducherry	1	0
Total		750	438
